

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/600(KB)2019
IA(I.B.C)/191(KB)2024, IA(I.B.C)/680(KB)2023,
IA(I.B.C)/632(KB)2023, IA(I.B.C)/1087(KB)2022,
IA(I.B.C)/1281(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	UCO BANK VS GIT TEXTILES MANUFACTURING LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv.] For the Suspended Board of Directors
Mr. Kanishk Kejriwal, Adv.]
Mr. Patita Paban Biswal, Adv.]

Mr. Rishav Banerjee, Adv.] For H.S. Mercantile Ltd.
Ms. Suranjana Chatterjee, Adv.]

Mr. Shaunak Mitra, Adv.] For HR Brothers.
Mr. Dripto Majumdar, Adv.]
Mrs. Madhusmita Senapati, Adv.]

Mr. Mainak Bose, Adv.] For the R.P.
Mr. Arnab Dutta, Adv.]
Ms. Perona Choudhary, Adv.]
Ms. S. Kar]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. **IA(I.B.C)/680(KB)2023:**
 - a. Heard, **Reserved for orders.**
 - b. Updated convenience note is taken on record.

3. **IA(I.B.C)/1281(KB)2024:**
 - a. Heard, **Reserved for orders.**
4. Ld. Counsel Mr. Shaunak Mitra appearing for the HR Brothers submits that an appeal is being preferred against our order dated 05th June, 2024, and requested us to defer the pronouncement of the order of dissolution.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)